


**Mediation Centre, Rajasthan High Court
Jaipur Bench, Jaipur
Cause List Date 21.04.2016**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. Suresh Pareek , Sr. Advocate	S.B. Civil Misc. Appeal No. 843/15 Chanchal Agrawal Vs. Vipin Kumar Agrawal	J.K.Sharma	Anil Jain
2	Sh. Vinodi lal Mathur Advocate	S.B. Civil Writ Petition No. 2005/07 Praveen Kumar Arora Vs. Commissioner Municipal	P.S. Sharma	Ravindra Pal Singh
3	Sh. Ajeet Bhandari, Advocate	S.B. Civil Second Appeal No. 405/12 Babu Lal Vs. Mathura Prasad Gulab Devi Arya Kanya Pathsala Eduction Trust	Ajay Kumar Bajpai	Prem Kumar Jatav
4	Sh. G.P. Pandey, RHJS (Retd)	S.B. Cri. Revision Petition No. 1182/15 Vinod Kumawat Vs. Jaharvi	Rajesh Goswami	Khushagra Sharma
5	Sh. D.S. Vashishtha, RHJS (Retd.)	S.B. Civil First Appeal No.91/09 Amer Chand Vs. Smt. Vijaiya	Bharat Saini	J.P.Gupta
6	Sh. Sudesh Bansal , Advocate	S.B. Civil Misc. Appeal No. 2528/13 Madan Lal Khatik Vs. Smt. Guddi	H.K. Saini	Krishnavtar Sharma
7	Sh. Vikas Jain, Advocate	S.B. Criminal Misc. Petition No.2678/15 Alka Dadhich Vs. State	S.S.Hasan	Kapil Mathur

NOTICE

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order


 (Dr. Shakti Singh Shekhawat)
 Deputy Secretary
 (Action Plan & ADR)


**Mediation Centre, Rajasthan High Court
Jaipur Bench, Jaipur
Cause List Date 22.04.2016**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) S.C. Mittal	S.B. Civil Arbitration Application 44/10 & S.B. Civil Misc. Appeal No. 1747/10 Manish Vyas Vs. Dr. Sohan Lal	S.C. Gupta	J.R. Tantia
2	Sh. Vinodi lal Mathur Advocate	S.B. Company Petition 31/12 M/s ABB Ltd. Vs. Instrumentation Ltd.	Angad Mirdha	V.K. Tamoliya
3	Smt. Madhuri Singh, Advocate	S.B. Civil Transfer Application 52/15 Smt. Lata Sharma Vs. Hemkant Sharma	Sudhir Jain	H.V. Nandwana
4	Sh. Harish kumar Tripathi Advocate	S.B. Criminal Revision Petition No. 1006/10 Ganesh Yadav Vs. Smt. Rajkumari	Mahendra Goyal	Suresh Kumar

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By Order


(Dr. Shakti Singh Shekhawat)
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